

(e) if so, results thereof, Department/Ministry-wise?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) to (e). A Statement is laid on the Table of the House. [See Appendix II, annexure No. 49].

**Retirement Age of Scheduled Castes and Scheduled Tribes Employees**

**1691. Shri Jayaraman:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Scheduled Castes and Scheduled Tribes have to suffer at the time of retirement since the relaxation of age in the matter of recruitment is not adjusted to the retiring age; and

(b) if so, whether Government have considered this problem?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) and (b). There is no bar to the entry of Scheduled Castes/Tribes in Government service at the normal age prescribed for all categories, but the maximum age limit prescribed for recruitment to various posts is relaxed by 5 years in their case. This is a concession and is allowed to them because many amongst them not have attained the requisite educational standard at an earlier age. This age concession involves no suffering for Scheduled Castes/Tribes. Once a member of a Scheduled Castes/Tribes enters Government service, he/she is subject to all the rules and conditions of service that are applicable to all Government servants. The age of retirement is related to physical and mental fitness which is a consideration which uniformly applies to all employees. Government are advised that it would be unconstitutional to provide a special age of superannuation for Scheduled Castes and Tribes.

**Deshbandhu College, Kalkaji**

**1692. Shri Venkatasubbaiah:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that great difficulty and inconvenience is being experienced by the students of Deshbandhu College, Kalkaji, New Delhi for lack of hostel accommodation;

(b) whether Government propose to construct a hostel for the students; and

(c) if so, when they would begin construction?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b). No. Sir.

(c) Does not arise.

**Rashtriya Panchang**

**1693. Shri C. K. Bhattacharyya:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that a "Kashaya month" is occurring in the year 1885 S. E. and this would cause a confusion in the arrangement to be followed in the Calendars in different parts of India and also between the followers of correct calculation shown in the Rashtriya Panchang and those not following the same;

(b) if so, what steps have been taken by Government to stop such confusion; and

(c) whether Government propose to make a public declaration regarding their policy about Panchang making to bring about uniformity among Calendars in the country?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Yes.

(b) and (c). The matters is under consideration.